

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 82 OF 2018

Dated : 21st December, 2018

**Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Jindal India Thermal Power Limited
Versus**

... Appellant (s)

**Central Electricity Regulatory Commission
& Ors**

... Respondent (s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra
Mr. Hemant Singh
Mr. Bisu Muttam
Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent (s) : Ms. Suparna Srivastava
Ms. Nehul Sharma for R-2

ORDER

Post this matter for hearing on **22.01.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member